

**RESUME OF WORK
DONE BY LOK SABHA**

**FIFTEENTH LOK SABHA
FIRST SESSION, 2009**



**LOK SABHA SECRETARIAT
NEW DELHI**

August, 2009/Sravana, 1931 (Saka)

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(1 June, 2009 to 9 June, 2009)



LOK SABHA SECRETARIAT
NEW DELHI

August, 2009/Sravana, 1931 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fifteenth Lok Sabha during the First Session *i.e.* from the 1 June, 2009 to 9 June, 2009.

NEW DELHI;
August, 2009
Sravana, 1931 (*Saka*)

P.D.T. ACHARY,
Secretary-General.

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1. DURATION OF SESSION (1st Session of 15th Lok Sabha)

1. Date of Commencement	:	\$1 June, 2009
2. Date of Adjournment <i>sine die</i>	:	*9 June, 2009
3. Date of Prorogation	:	12 June, 2009
4. Total number of days of Session	:	9
5. Number of Actual days of Sittings	:	7
6. Number of hours of sitting	:	28 hours 3 minutes

\$ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

2. COMMITTEES

Committee other than Financial and Standing Committee

Sl. No.	Name of Committees	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance by members	Study Tours/ Local visits undertaken	Reports presented Original	Remarks
1								

1.	Committee of Privileges	Committee yet to be constituted	—	—	—	—	Nineteenth Report* of Committee of Privileges on "Notices of question of privilege given by Shri Mohan Singh and Shri Madhusudan Mistry, MPs against S/Shri Ashok Argal, Mahavir Bhagora and Faggan Singh Kulaste, MPs for allegedly committing a grave misconduct by bringing bundles of currency notes in and displaying them on the Table of the House thereby disturbing the proceedings and lowering the dignity of the House" was adopted on 29 April, 2009 by the Committee and laid on the Table of the House by the Secretary-General, Lok Sabha on 05 June, 2009.	*Both these Reports were adopted during the Fourteenth Lok Sabha. However, since the term of the Fourteenth Lok Sabha expired before the Reports could be laid on the Table of the House the same was laid on the Table of the House during the First Session of the Fifteenth Lok Sabha i.e. on 5 June, 2009.
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Twenty-Third Report* of the Committee of Privileges on "Question of privilege given notice of by Shri Devendra Prasad Yadav, MP against Shri Sudheendra Kulkarni for premature disclosure of Proceedings/documents presented to the Committee to inquire into complaint made by some members regarding alleged offer of money to them in connection with voting on the Motion of Confidence, thereby having committed breach of Privilege and contempt of the said Committee as well as of the House" was adopted on 29 April, 2009 by the Committee and laid on the Table of the House on 05 June, 2009.

3. MOTIONS

(i) Motions for Election of Speaker

Sl. No.	Brief Subject	Under Rule	Proposer	Seconder	Date of Election	Decision of the House
1	2	3	4	5	6	7
1.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Smt. Sonia Gandhi	Shri Pranab Mukherjee	3.6.2009	Moved and adopted
2.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri L.K. Advani	Smt. Sushma Swaraj	3.6.2009	Moved but not put to vote in view of motion at Sl. No. 1 having been adopted
3.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Km. Mamata Banerjee	Dr. Ratna De (Nag)	3.6.2009	-do-
4.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri Mulayam Singh Yadav	Shri Shailendra Kumar	3.6.2009	-do-
5.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Dr. Bali Ram	Shri Dara Singh Chauhan	3.6.2009	-do-
6.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri Arjun Charan Sethi	Shri Bhartruhari Mahtab	3.6.2009	-do-
7.	Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri Sharad Pawar	Shri Praful Patel	3.6.2009	-do-

8. Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri Lalu Prasad	Shri Jagada Nand Singh	3.6.2009	-do-
9. Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Dr. Farooq Abdullah	Shri Mirza Mehboob Beg	3.6.2009	-do-
10. Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri E. Ahamed	Shri E. T. Mohammed Basheer	3.6.2009	-do-
11. Choosing Shrimati Meira Kumar as the Speaker of Lok Sabha	7	Shri Asaduddin Owaisi	Shri Thol Thirumaavalavan	3.6.2009	-do-

(ii) Motions for Election of Deputy Speaker

Sl. No.	Brief Subject	Under Rule	Proposer	Seconder	Date of Election	Decision of the House
1	2	3	4	5	6	7
1.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri L.K. Advani	Shri Rajnath Singh	8.6.2009	Moved and adopted
2.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri Pranab Mukherjee	Shri Pawan Kumar Bansal	8.6.2009	Moved but not put to vote in view of motion at Sl. No. 1 having been adopted
3.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri Sharad Yadav	Shri Rajiv Ranjan alias Lalan Singh	8.6.2009	-do-
4.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri Sharad Pawar	Shri Praful Patel	8.6.2009	-do-
5.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri Ajit Singh	Shri Sanjay Singh Chauhan	8.6.2009	-do-
6.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri T.R. Baalu	Shri A.K.S. Vijayan	8.6.2009	-do-
7.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Smt. Sushma Swaraj	Shri Ananth Kumar	8.6.2009	-do-
8.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Kunwar Rewati Raman Singh	Shri Shailendra Kumar	8.6.2009	-do-
9.	Choosing Shri Kariya Munda as the Deputy Speaker of Lok Sabha	8	Shri E. Ahamed	Shri E.T. Mohammed Basheer	8.6.2009	-do-

4. OATH OR AFFIRMATION

Number of Members who made and subscribed the oath/affirmation	Language in which oath/ affirmation made	Date on which oath/ affirmation made
1	2	3
131	Hindi	1.06.2009
73	English	
7	Assamese	
2	Bengali	
1	Dogri	
13	Gujarati	
24	Kannada	
2	Maithili	
5	Malayalam	
1	Manipuri	
21	Marathi	
4	Oriya	
11	Punjabi	
6	Sanskrit	
9	Tamil	
21	Telugu	
4	Urdu	
97	Hindi	2.06.2009
27	English	
22	Bengali	
1	Dogri	
2	Kannada	
7	Oriya	
2	Punjabi	
4	Sanskrit	
30	Tamil	
2	Telugu	
1	Urdu	
4	Hindi	3.06.2009
1	Marathi	
1	Oriya	
1	Tamil	

1	2	3
1	Hindi	4.06.2009
1	Marathi	
1	Hindi	8.06.2009

Shri Manikrao Hodya Gavit, Speaker *pro tem* took oath in Hindi before the President at Rashtrapati Bhawan on 1 June, 2009. Shri Shibu Soren, an elected member from the Dumka Parliamentary constituency of Jharkhand did not take oath during the First Session. Shri Akhilesh Yadav, who was elected from two parliamentary constituencies of Uttar Pradesh viz. Kannauj and Firozabad resigned his seat from Firozabad constituency.

5. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time Taken Hr. Min.
1.	Shri Girdhari Lal Bhargava (Member, Ninth to Fourteenth Lok Sabhas)	8.03.2009	}	4.06.2009 00 15
2.	Shri Guman Mal Lodha (Member, Ninth to Eleventh Lok Sabhas)	12.03.2009		
3.	Shri Tulmohan Ram (Member, Third, Fourth and the Fifth Lok Sabhas)	28.03.2009		
4.	Shri A.F. Golam Osmani (Member, Twelfth to Fourteenth Lok Sabhas)	31.03.2009		
5.	Shri Sri Shanker Tewari (Member, Fifth Lok Sabha)	9.04.2009		
6.	Shri Virendra Verma (Member, Twelfth Lok Sabha)	2.05.2009		
7.	Shri Homi F. Daji (Member, Third Lok Sabha)	14.05.2009		

Sl. No.	Tragic Incident	Date of Incident	Date of reference	Time taken Hr. Min.
1.	Reference to the Cyclone 'AILA' which struck the State of West Bengal and Bangladesh.	25.05.2009	}	4.06.2009 00 02
2.	Reference to the Crash of an Air France plane with 228 persons on board into the Atlantic Ocean.	—		

6. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	# Shri Manikrao Hodlya Gavit	@ 1.6.2009
2.	\$ Shri Basudeb Acharia	
3.	\$ Smt. Sumitra Mahajan	
4.	\$ Shri Arjun Charan Sethi	
5.	\$ Shri Biren Singh Engti	
1.	Shri Basudeb Acharia	*05.06.09
2.	Shri P.C. Chacko	
3.	Smt. Sumitra Mahajan	
4.	Shri Inder Singh Namdhari	
5.	Shri Francisco Sardinha	
6.	Shri Arjun Charan Sethi	
7.	Dr. Raghuvansh Prasad Singh	
8.	Dr. M. Thambidurai	
9.	Shri Beni Prasad Verma	
10.	Dr. (Ms.) Girija Vyas	

Speaker *Pro-tem* (Shri Manikrao Hodlya Gavit) from the commencement of the sitting of the House on 1.6.2009 till the election of the Speaker by the House. Appointed by President of India on 29 May, 2009 under clause 1 of Article 95 of the Constitution of India.

\$ Appointed by President of India on 29 May, 2009 under Article 99 of the Constitution of India, before whom members could make and subscribe oath or affirmation.

@ Nominated by the Speaker *Pro-tem* on 1 June, 2009.

*Nominated by the Speaker (Smt. Meira Kumar).

7. PAPERS LAID ON THE TABLE

(a) By the Government	09
(b) By Private Members	Nil

8. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
04.6.2009	05.6.2009 08.6.2009 09.6.2009	Dr. (Smt.) Girija Vyas Shri P.C. Chacko	1418	1077	—	09.6.2009	H 16 M 18	23.6.2009

9. RESIGNATION BY MEMBER

Sl. No.	Name of Member	Constituency	State	Date of which accepted by Speaker	Remarks
	Shri Akhilesh Yadav	Firozabad	Uttar Pradesh	26 May, 2009	Resigned on 21 May, 2009. Announcement was made in the House on 1 June, 2009

10. MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	1
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

**11. SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	1
No. of discussions admitted	:	Nil
No. of discussions held	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

**12. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/
OBSERVATIONS/REFERENCES/RULINGS**

Sl. No.	Subject	By whom	Date
1.	Reference on the occasion of 'World Environment Day'.	The Speaker	05.06.2009
2.	Valedictory Reference on the Conclusion of the First Session of Fifteenth Lok Sabha.	The Speaker	09.06.2009

13. STATEMENTS

(i) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fifteenth Lok Sabha (As on 13.08.2009)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministers
First Session (01.06.2009 to 09.06.2009)	37	06	31	16.21
TOTAL	37	06	31	16.21

**(ii) Statement indicating matters of Urgent Public Importance
(Zero Hour) raised during First Session of Fifteenth Lok Sabha**

Date	Number of Matters raised	Number of Members who Spoke	Time Taken	
			H	M
01.06.2009	NIL	NIL	NIL	
02.06.2009	NIL	NIL	NIL	
03.06.2009	NIL	NIL	NIL	
04.06.2009	NIL	NIL	NIL	
05.06.2009	NIL	NIL	NIL	
08.06.2009	03	06	0	12
09.06.2009	05	06	0	13
TOTAL	08	12	0	25

**14. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS
OF BUSINESS TRANSACTED DURING THE FIRST
SESSION OF FIFTEENTH LOK SABHA**

Business	Time Taken		Percentage of the Total Time Taken
	H	M	
Matters of Urgent Public Importance	00	25	01.49
Matters under Rule 377	00	02	00.12
Oath or Affirmation	07	58	28.40
President's Address	16	18	58.11
OTHER MATTERS such as Papers Laid on the Table	03	20	11.88
Obituary References, Points of Order, etc.			
TOTAL	28	03	100.00